

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1552
ANSWERED ON 02.08.2023

COMPLIANCE OF PRADHAN MANTRI AWAAS YOJANA (GRAMIN) IN KERALA

1552 DR. RADHA MOHAN DAS AGRAWAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the achievements made with regard to the scheme PMAY-G in different States of the country in proportion to their population;
- (b) whether Government of Kerala has made any changes in the nature of the scheme, if so, the details thereof;
- (c) whether the sentence "Pradhan Mantri Awaas Yojana se Nirmat Awaas" has been displayed on the houses constructed under the scheme; and
- (d) the details of the achievements made with regard to the scheme in different constituencies of Kerala?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): The Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households for construction of 2.95 crore Pucca houses with basic amenities by March, 2024 to achieve the objective of "Housing for All" in rural areas. Under PMAY-G, the beneficiaries have been identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011 database and finalised Awaas+ list and not in proportion of their population. The State/Union Territory (UT) wise details of targets allocated by the Ministry, houses sanctioned to eligible beneficiaries by the States/UTs and houses completed as on 27.07.2023 is given in **Annexure-I**.

(b): No sir.

(c): To ensure uniformity and ease in identification, the Ministry has issued guidelines regarding display of following details on the wall of the completed PMAY-G houses:

- i. Official Logo of PMAY-G
- ii. Name of the beneficiary
- iii. Name of Father/ husband
- iv. Category
- v. Year of Sanction
- vi. Name of the village/ Block/ District
- vii. Amount spent (a) assistance received, (b) self resources, (c) Total

(d): The Ministry allocates the targets to the State/UT as a whole and district-wise targets are fixed by the State/UT. The District-wise details of houses sanctioned & completed under PMAY-G in Kerala is given in **Annexure-II**.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1552 TO BE ANSWERED ON 02.08.2023 REGARDING “Compliance of Pradhan Mantri Awaas Yojana (Gramin) in Kerala”

The cumulative details of the houses allocated, sanctioned & completed under PMAY-G, State/UT-wise is given as under:-

S. No.	Name of the State/UT	Targets allocated by Ministry	Houses sanctioned by States/UTs	Houses Completed
1	Arunachal Pradesh	36,241	36,236	18,852
2	Assam	19,10,997	19,09,795	15,41,318
3	Bihar	37,03,355	37,02,837	36,14,354
4	Chhattisgarh	11,76,146	11,76,146	8,66,019
5	Goa	257	257	180
6	Gujarat	6,07,515	6,06,677	4,23,942
7	Haryana	29,441	29,441	26,284
8	Himachal Pradesh	15,457	15,457	14,351
9	Jammu & Kashmir	3,42,575	3,39,272	1,66,475
10	Jharkhand	15,92,553	15,92,494	15,35,499
11	Kerala	35,189	35,187	30,808
12	Madhya Pradesh	38,02,248	38,02,101	35,88,394
13	Maharashtra	14,02,333	13,96,305	11,68,901
14	Manipur	1,04,897	62,010	28,908
15	Meghalaya	1,88,533	1,88,529	37,597
16	Mizoram	29,967	29,967	7,213
17	Nagaland	49,062	49,058	7,872
18	Odisha	27,48,459	27,42,203	17,21,878
19	Punjab	40,326	40,326	34,659
20	Rajasthan	17,19,638	17,19,182	16,69,425
21	Sikkim	1,409	1,409	1,171
22	Tamil Nadu	7,83,488	7,78,453	5,44,320
23	Tripura	3,77,533	3,77,502	2,32,580
24	Uttar Pradesh	36,15,149	35,47,263	32,47,055
25	Uttarakhand	46,792	46,783	33,146
26	West Bengal	45,70,082	45,70,072	34,05,290
27	Andaman & Nicobar	3,429	3,429	1,223
28	Dadra & Nagar Haveli & Daman & Diu	12,279	11,738	3,716
29	Lakshadweep	45	45	45
30	Andhra Pradesh	2,46,435	2,46,430	54,437
31	Karnataka	3,05,129	2,42,495	1,19,599
32	Ladakh	3,041	3,041	1,434
	Total	2,95,00,000	2,93,02,140	2,41,46,945

Note: Telangana and Puducherry are not implementing PMAY-G

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 1552 TO BE ANSWERED ON 02.08.2023 REGARDING “Compliance of Pradhan Mantri Awaas Yojana (Gramin) in Kerala”

The District-wise details of houses sanctioned & completed under PMAY-G in Kerala is given as under:-

S. No.	Name of the District	Houses Sanctioned	Houses Completed
1	Alappuzha	1,932	1,567
2	Ernakulam	1,365	1,233
3	Idukki	1,929	1,591
4	Kannur	1,124	1,051
5	Kasargod	1,527	1,129
6	Kollam	3,072	2,759
7	Kottayam	1,005	887
8	Kozhikode	2,424	2,122
9	Malappuram	3,926	3,612
10	Palakkad	4,926	4,316
11	Pathanamthitta	1,445	1,291
12	Thiruvananthapuram	5,410	4,899
13	Thrissur	2,797	2,566
14	Wayanad	2,305	1,807
Total		35,187	30,830
